

LOK SABHA DEBATE

1

LOK SABHA

Saturday, August 26, 1972/Bhadra 4,
1894 (Saka)

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER in the Chair]

MR. SPEAKER: Papers to be laid
on the Table.

श्री ज. न्याय राव जोशी (शाजापुर) :

अध्यक्ष महोदय, कल जो पुलिस का अत्याचार हुआ है, उस के बारे में आपको लिखा है। समाचार पत्र का यह चित्र बताता है कि एक अनआर्म्ड आदमी को पांच छः पुलिस वाले मार रहे हैं। जो लोग देखने के लिये खड़े थे उनको पार्लियामेंट स्ट्रीट में डाक-तार भवन में घुस कर मारा गया। यह बड़ी गम्भीर घटना है। (व्यवधान) काल्स एलिवेशन का सवाल में नहीं है। यह इंडियन एक्सप्रेस का चित्र है।

अध्यक्ष महोदय : अगर पिक्चर में जाना है, तो कई पिक्चर में पुलिस पर भी हमला करते हुए दिखाया गया है।

If you are to get my judgment by pictures, I have seen pictures in which your workers are attacking the police; I have seen in the television . . . (Interruptions).

SHRI SAMAR GUHA (Contai):
The picture is very clear.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Let me make a submission, Sir . . .

MR. SPEAKER: If I have to go by pictures, I will have to consider all the pictures.

SHRI JAGANNATHRAO JOSHI:
The Minister must make a statement.

2

SHRI JYOTIRMOY BOSU: We are at the moment talking about law and order . . . (Interruptions).

श्री बी० पी० जोषी (हापुड़) : अध्यक्ष महोदय, जरा इन से यह पूछिए कि क्या डा० शंकर दयाल शर्मा के घर पर इन लोगों ने हमला नहीं किया। इस बात को छोड़िये कि वह कांग्रेस के प्रेजिडेंट हैं। वह इस सदन के एक सदस्य हैं।

11.02 hrs.

PAPERS LAID ON THE TABLE

POST OFFICE SAVINGS CERTIFICATE
(AMENDMENT) RULES, 1972

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI K. R. GANESH): I beg to lay on the Table a copy of the Post Office Savings Certificates (Amendment) Rules 1972 (Hindi and English versions) published in Notification No. G.S.R. 958 in Gazette of India dated the 12th August, 1972 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-3501/72.]

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Insecticides (Amendment) Bill, 1972, which has been passed by the Rajya Sabha at its sitting held on the 23rd August, 1972".